

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairperson**
2. **Shri Bhanu Bhushan, Member**
3. **Shri A.H.Jung, Member**

**Petition No. 27/2006
alongwith I.A.No. 38/2006**

In the matter of

To restrain PTC from carrying on purchase of electricity from GRIDCO or any other electricity trader.

And in the matter of

Gajendra Haldea	...	Petitioner
Vs		
PTC India Ltd.	Respondent

Following were present:

1. Shri Gajendra Haldea
2. Shri N.L Ganapathi , Advocate, PTC
3. Shri S.K.Singh, Advocate, PTC

**ORDER
(DATE OF HEARING: 20.6. 2006)**

Heard Shri Gajendra Haldea, the petitioner in person and Shri N.L Ganapathi , Advocate, for the respondent on admission .

2. Admit. The respondent is directed to file its reply by 15.7.2006 with copy to the petitioner who may file his rejoinder, if any, latest by 25.7.2006.
3. List this petition for further directions on 27.7.2006 at 3.00 P.M.

sd-/
(A.H.JUNG)
MEMBER

sd-/
(BHANU BHUSHAN)
MEMBER

sd-/
(ASHOK BASU)
CHAIRPERSON

New Delhi, dated the 20th June 2006